

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 02
Service Tax Appeal No. 10107 of 2014-SM

[Arising Out Of OIA-209-2013-AHD-II-CE-AK-COMMR-A—AHD Dated-31/10/2013 Passed By Commissioner of Central Excise-AHMEDABAD-II]

Arvind Limited

Naroda Road, Ahmedabad
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E.-Ahmedabad-ii

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

.....Respondent

APPEARANCE:

Shri. S. J. Vyas, Advocate for the Appellant

Shri. Sanjay Kumar, Superintendent (Authorized Representative) for the Appellant

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 30.11.2023
DATE OF DECISION: 30.11.2023

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 10104 of 2014.

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi